

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2582
ANSWERED ON:10.12.2012
PROPOSALS RECEIVED FOR SCHOLARSHIP
Singh Shri Ganesh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has received any request from the various State Governments including Madhya Pradesh for sanction and release of Central assistance under various Scholarship schemes;
- (b) if so, the details thereof;
- (c) the time by which the Central assistance is likely to be released; and
- (d) the reasons for delay in releasing funds?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) & (b) 96 proposals from State Governments for sanction and release of Central assistance were received under various scholarship schemes of the Ministry.
- (c) & (d) Clearance of proposals for release of central assistance is an on-going process and is subject to completeness of the proposals, their conformity to the norms of the respective schemes and availability of funds. Delay in releasing funds occurs due to time taken by the State Governments in rectifying deficiencies and completing procedural requirements.